



भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India

Completion of Recovery Certificate No. 5415 of 2022 dated August 22, 2022 issued against Ram Minerals and Chemicals Ltd. (formerly known as ICVL Chemicals Limited) and Suresh Aggarwal Kumar in the matter of Ram Minerals and Chemicals Ltd. (formerly known as ICVL Chemicals Limited)

Recovery Certificate No. 5415 of 2022 dated August 22, 2022 was drawn against Ram Minerals and Chemicals Ltd. (formerly known as ICVL Chemicals Limited) (PAN: AACCI5978A) and Suresh Aggarwal Kumar (PAN: AARPA4113B) [Defaulters], jointly and severally for sum of Rs. 5,66,000/- (*Rupees Five Lakh Sixty-Six Thousand*) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Adjudicating Officer vide Order No. Order/VK/NK/2021-22/13181-13182 dated August 30, 2021 in the matter of Ram Minerals and Chemicals Ltd. (formerly known as ICVL Chemicals Limited).

In view of the payment of the amount of Rs. 6,33,809/- (*Rupees Six Lakh Thirty-Three Thousand Eight Hundred Nine Only*) due under the certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with and Rule 12 of the Second Schedule to the Income-tax Act, 1961

February 19, 2025

Delhi



— Signed.

RAJAN KUMAR

RECOVERY OFFICER

राजन कुमार/Rajan Kumar
वसूली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India
उत्तरी प्रादेशिक कार्यालय / Northern Regional Office
नई दिल्ली / New Delhi